

(c) whether Government have lifted restrictions on movement of rice from one State to another?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The following States generally contribute their surplus wheat and rice to the Central Pool from which supplies are made to other States:

Wheat	Rice
Haryana	Andhra Pradesh
Madhya Pradesh	Haryana
Punjab	Madhya Pradesh
Uttar Pradesh	Orissa
	Punjab
	Rajasthan
	Uttar Pradesh

(b) According to our information no restrictions on the import of wheat into various States have been imposed by any State Government, except with regard to statutory rationing areas of West Bengal.

(c) No, Sir.

Shifting of Slaughter House in Delhi

503. SHRIMATI AMBIKA SONI:
SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is any proposal under Government's consideration to shift the slaughter house in Delhi which is responsible for the unhygienic conditions in its present surroundings, to the site earmarked for it as per the Delhi Master Plan;

(b) if so, by when it is likely to be shifted; and

(c) if the answer to part (a) above be in the negative, what are the reasons for not shifting the said slaughter house?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir

(b) and (c) The shifting of the slaughter house is likely to take quite some time. In the meantime the Municipal Corporation of Delhi has drawn up a plan for its improvement.

Abolition of Trade Names of Pesticides

504. SHRIMATI LEELA DAMODARA MENON:
SHRIMATI AMBIKA SONI:
SHRIMATI AMARJIT KAUR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal under Government's consideration to abolish trade names of pesticides; if so, what are the details thereof;

(b) whether Government had banned the formulation of combination pesticides;

(c) if so, whether Government are aware that, contrary to the Government's decision, the Registration Committee of the Central Insecticides Board allowed continuance of formulation of combination pesticides; and

(d) if the answer to part (c) above be in the affirmative, what action Government have taken or propose to take in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir.

(b) No, Sir.

(c) In view of (b), question does not arise.

(d) Does not arise.

Black marketing in DMS Milk by Home Delivery Agents

505. SHRI KAMESHWAR SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that home delivery agents, in Delhi, are diverting several thousand bottles of milk to the black market every day and are thereby making huge profits; and